

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
Unstarred Question No. 1311
TO BE ANSWERED ON 06.02.2026

AWCs IN BIHAR

1311. SHRI GOPAL JEE THAKUR:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) that are currently not operating in their own buildings in Darbhanga district of Bihar;
- (b) the concrete steps taken so far by the Central Government and the State Government to provide permanent and dedicated buildings for Anganwadi Centres;
- (c) whether the Government proposes to ensure that all Anganwadi Centres are operated in their own buildings, if so, the details thereof;
- (d) whether any specific timeline has been fixed for the same; and
- (e) if so, the details thereof, district and year-wise

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) The number of Anganwadi Centres (AWCs) that are currently not operating in their own buildings in Darbhanga district of Bihar is available at the link: <https://www.poshantracker.in/statistics>.

(b) to (e) Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of 50000 AWCs buildings over a period of five years @10000 AWCs per year in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) @Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC shared between Centre and States/UTs in the prescribed cost sharing ratio.

Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission

Grants to Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), a total of 2,500 Anganwadi Centres (AWCs) have been sanctioned for construction in PVTG (Particularly Vulnerable Tribal Groups) areas.

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) launched by the Ministry of Tribal Affairs (MoTA) focusses on convergence, outreach and saturation in approximately, 63,843 villages. Under DAGJUA, 875 AWCs have been sanctioned for construction.

Vibrant Village Programme (VVP) Phase-I focuses on comprehensive development of villages of northern border across four states Himachal Pradesh, Uttarakhand, Arunachal Pradesh, and Sikkim and the UT of Ladakh. A total of 101 AWCs has been sanctioned for construction in these border areas.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available. Guidelines for Co-locating Anganwadi Centres within Government Primary Schools have been issued jointly with Ministry of Education.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The implementation of the scheme falls under the ambit of State Governments and UTs administration. The matter regarding infrastructure is regularly taken up with them through sustained engagements and video conferences so as to ensure uninterrupted delivery of services to the beneficiaries.
